

DIVISION BENCH
COURT - II

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/98(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	IL&FS IIDC FUND VS BENGAL URBAN INFRASTRUCTURE DEVELOPMENTLIMITED
UNDER SECTION	SEC. 271-273

Appearance (via video conferencing/physically)

None

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **29.08.2024**.

**Anamitra Pal
Court Officer**